



ITR-1 SAHAJ INDIVIDUAL INCOME TAX RETURN

AY 2015-16

(For individuals having income from Salaries, One house property, Other sources (Interest etc.) Refer to instructions for eligibility.)

A1 FIRST NAME **A2** MIDDLE NAME

A3 LAST NAME **A4** PERMANENT ACCOUNT NUMBER

A5 SEX Male Female **A6** DATE OF BIRTH **DDMMYYYY** **A7** INCOME TAX WARD/CIRCLE

A8 FLAT/DOOR/BUILDING **A9** NAME OF PREMISES/BUILDING/VILLAGE

A10 ROAD/STREET **A11** AREA/LOCALITY

A12 TOWN/CITY/DISTRICT **A13** STATE **A14** COUNTRY

A15 PINCODE **A16** EMAIL ADDRESS

A17 MOBILE NO.1/RESIDENTIAL/OFFICE PHONE NO.WITH STD CODE **A18** MOBILE NO.2

A19 Fill only one if you belong to Government PSU Others

A20 Fill only one Tax Refundable Tax Payable Nil Tax Balance **A21** Fill only one Resident Non Resident Resident but not ordinarily resident

A22 Fill only one: filed On or Before due date-139(1) After due date-139(4) Revised Return-139(5) OR in response to notice 139(9) 142(1) 148 153A/153C or Under Sec. 119(2)(b)

A23 Whether Person governed by Portuguese Civil Code under section 5A **A24** If A23 is applicable, PAN of the Spouse

A25 If revised/ Defective Receipt Number of Original Return and Date of Filing of Original Return **DDMMYYYY**

A26 If filed in response to notice u/s 139(9)/142(1)/148/153A/153C Notice Date **DDMMYYYY**

A27 Whether you have Aadhaar Number? Yes No **A28** If A27 is yes, please provide

PART B - GROSS TOTAL INCOME

Whole-Rupee(₹) only.

B1 Income from Salary/Pension **B1**
NOTE⇒ Ensure to fill "Sch TDS1" given in Page 2 ▽ If showing loss, mark the negative sign in bracket at left

B2 Income from One House Property Self Occupied Let out **B2** ()

B3 Income from other sources (In case of loss use ITR 2) **B3**
NOTE⇒ Ensure to fill "Sch TDS2" given in Page 2

B4 Gross Total Income (B1 + B2 + B3) **B4** ()

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

C1	▶ C1 80C	<input type="text"/>	▶ C2 80CCC	<input type="text"/>	▶ C3 80CCD(1)	<input type="text"/>
	▶ C4 80CCD(2)	<input type="text"/>	▶ C5 80CCG	<input type="text"/>	▶ C6 80D	<input type="text"/>
	▶ C7 80DD	<input type="text"/>	▶ C8 80ddb	<input type="text"/>	▶ C9 80E	<input type="text"/>
	▶ C10 80EE	<input type="text"/>	▶ C11 80G	<input type="text"/>	▶ C12 80GG	<input type="text"/>
	▶ C13 80GGA	<input type="text"/>	▶ C14 80GGC	<input type="text"/>	▶ C15 80RRB	<input type="text"/>
C18	▶ C16 80QQB	<input type="text"/>	▶ C17 80TTA	<input type="text"/>	▶ C18 80U	<input type="text"/>
C19	Total Deductions (Add items C1 to C18)				▶ C19	<input type="text"/>
C20	Taxable Total Income (B4 - C19)				▶ C20 ()	<input type="text"/>

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL



Permanent Account Number input boxes

PART D - TAX COMPUTATION AND TAX STATUS

Main tax computation grid with fields D1 to D19 including Tax Payable, Rebate, Surcharge, Relief, Interest, and Taxes Paid.

D20 DETAILS OF ALL BANK ACCOUNTS (EXCLUDING DORMANT ACCOUNTS) HELD IN INDIA AT ANY TIME DURING THE PREVIOUS YEAR

Table for bank account details with columns: S. NO., IFS CODE OF THE BANK, NAME OF THE BANK, ACCOUNT NUMBER, SAVINGS/ CURRENT, and REFUND PREFERENCE.

VERIFICATION

Declaration section for verification, including a signature line and a date field (DDMMYYYY).

TRP (Tax Return Preparer) details section with fields for Name, PIN, Amount, and Signature.

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

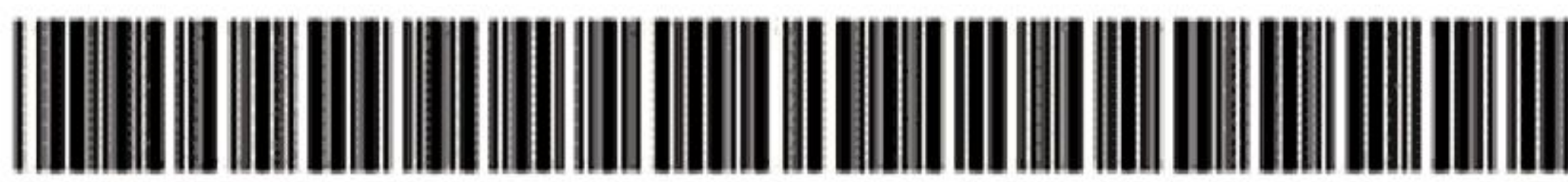
Table for advance tax and self assessment tax payments with columns: BSR CODE, DATE OF DEPOSIT, CHALLAN NO, and TAX PAID.

NOTE: (1) Enter the totals of Advance Tax and Self Assessment Tax in D13 and D14 (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY

Table for tax deducted at source from salary with columns: TAN, NAME OF THE EMPLOYER, INCOME UNDER SALARY, and TAX DEDUCTED.

NOTE: (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1



PERMANENT ACCOUNT NUMBER

Grid for Permanent Account Number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for Name fields

Sch TDS2 - DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

Table with 7 columns: TAN (col.i), NAME OF THE DEDUCTOR (col.ii), UNIQUE TDS CER. NO (col.iii), DEDUCTED YEAR (col.iv), TAX DEDUCTED (col.v), AMT OUT OF (V) CLAIMED THIS YR (col.vi), IF A23 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col.vii). Rows T1 to T4.

NOTE: (1) Enter the total of column (iv) of Sch TDS1 and column (vi) of Sch TDS2 in D15 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

Table with 4 columns: BSR CODE (col.i), DATE OF DEPOSIT (col.ii), CHALLAN NO (col.iii), TAX PAID (col.iv). Rows R6 to R32.



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015 -16

FIRST NAME

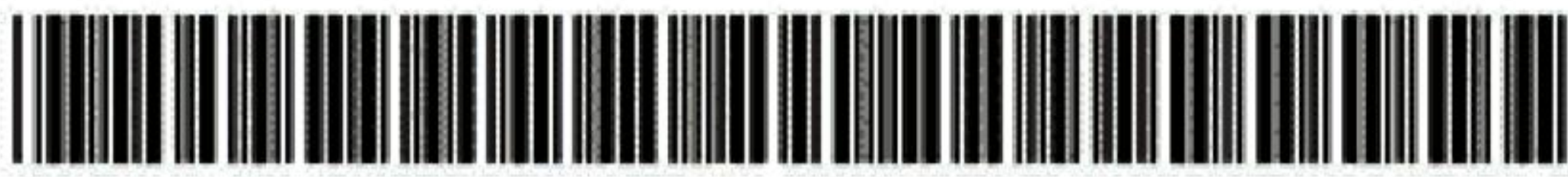
MIDDLE NAME

LAST NAME

Grid for first, middle, and last names

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

Table with 4 columns: TAN (col.i), NAME OF THE EMPLOYER (col.ii), INCOME UNDER SALARY (col.iii), TAX DEDUCTED (col.iv). Rows S4 to S30.



PERMANENT ACCOUNT NUMBER

Grid for permanent account number

AY 2015-16

FIRST NAME

MIDDLE NAME

LAST NAME

Grid for first, middle, and last name

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

Table with 7 columns: TAN (col. i), NAME OF THE DEDUCTOR (col. ii), UNIQUE TDS CER. NO (col. iii), DEDUCTED YEAR (col. iv), TAX DEDUCTED (col. v), AMT OUT OF (v) CLAIMED THIS YR (col. vi), IF A23 IS APPLICABLE, AMT CLAIMED IN THE HANDS OF SPOUSE (col. vii). Rows T5 to T31.